

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

3284

Original Application No. 303 of 2023

Karanvir Thaman

...Petitioner/Applicant

Versus

State of Punjab and Others

.....Respondents

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Submitted by



Place: .
Dated: 13.04.2026

(Krishan Kumar)
Principal Secretary
Government of Punjab,
Department of Water Resources.

PRINCIPAL BENCH, NEW DELHI

Original Application No. 303 of 2023

Karnvir Thamman (aged about 52 years) S/o Sh. Sham Lal Thamman, R/o Imli Wala Mohalla, Banur, Tehsil & District SAS Nagar, Mohali Punjab), Mobile No. 9872305234, Email Address:shentythamman@gmail.com

...Applicant



Versus

State of Punjab through its Chief Secretary, Punjab Civil Secretariat, Chandigarh, Contact No. 0172-2740156, Email Address:-cs@punjab.gov.in.

2. Department of Water Resources, Government of Punjab, through its Principal Secretary, Room no. 606, 6th floor, sector-9, Mini Secretariat, Chandigarh. 16009, Email-ps@punjab.gov.in Contact no-0172-2742307.
3. Director, Department of Rural Development and Panchayat, Government of Punjab, Vikas Bhawan, Sarovar Path, Phase 8, Sector 62, SAS Nagar (Mohali)- 160062, Contact No.0172-5062522, Email Address:-dir.rdp@punjab.gov.in
4. Punjab Pollution Control Board, Punjab Zonal Office-1, Vatavaran Bhawan, Nabha Road, Patiala through its Secretary, Contact no. 0175-2215793, Email chairman.ptl.ppcb@punjab.gov.in

5. Deputy Commissioner cum District Magistrate Ferozepur,
Deputy Commissioner Office 1st Floor, DC Office, District
Administration Complex, Ferozepur Cantt. 152001, Contact
no. 01632-244054, Email- dc.frz@punjab.gov.in

6. Deputy Commissioner, Tarn Taran, District Administrative
Complex, Harike Road, Tarn Taran, Punjab. Pin Code-
143401, Contact no. 01852- 2241101, Email-
dc.ttn@punjab.gov.in

...Respondents



Status Report by way of Affidavit of
Krishan Kumar, Principal Secretary to
Government of Punjab, Department of
Water Resources, Chandigarh, in
compliance of order dated 07.01.2026.

RESPECTFULLY SHOWETH:-

I, the above named deponent do hereby solemnly affirm and
declare as under:-

1. That the present Original Application is pending for
adjudication before this Hon'ble Tribunal and is listed for
hearing on 14.04.2026.
2. That on previous date of hearing i.e. 07.01.2026, this Hon'ble
Tribunal was pleased to pass the following orders:

*"2. The status report dated 03.10.2025
has been filed by the Principal Secretary, Water
Resources Department, Government of Punjab,
enclosing therewith a copy of MoU entered into*

with Survey of India for providing High Resolution Digital Elevation Model (DEMs) and Ortho Rectified Image (ORI) for the purpose of demarcation of flood plains with 0.5 meter interval in vector format. The MoU does not mention that the details will be provided keeping in view 1:100 Years highest flood level.

3. Learned counsel appearing for the State of Punjab has submitted that the work will be completed by the Survey of India by 30.04.2026, subject to certain permissions. Hence we require the Principal Secretary, Water Resources Department, Govt. of Punjab to file progress report....."



3. That the Chief Engineer, Drainage-cum-Mines & Geology, Water Resource Department, Punjab, issued letter no.401-02/3T & AM/500465 dated 03.02.2026 to Director, Northern Zone, Survey of India, Chandigarh, requesting for provision of DEM/ORI considering 1:100 years Highest Flood Level (HFL), in continuation of MoU dated 28.08.2025. Copy of letter is annexed herewith as **Annexure R-1**.

4. That in reply Additional Surveyor General, Director, Survey Of India, Chandigarh, vide memo no. 413/49-B-WRD dated 10.02.2026, has stated that Survey Of India will provide only the Digital Elevation Model (DEM) and Digital Ortho-Imagery to map and develop a flood-risk model for the Sutlej River.

However he has further stated that the scientific demarcation of Flood Plain Zones considering the High Flood Level is not within the domain of his department. Copy of letter dated: 10.02.2026 is annexed herewith as Annexure R-2.

5. That status update of ongoing/completed works for submission to Honorable NGT was sought from Director, Survey of India, Chandigarh, which was submitted on 1.04.2026 vide letter no.911/49-B-WRD. in which the status of work was provided. As per agreement, area of 540.13 Sq. Km at Harike and area of 1321.17 Sq. Km. at Nangal has to be covered by drone flying for ORI and DSM. Till 01.04.2026, approx. 13 sq. km area at Harike and area of 1221 sq.km at Nangal has been covered by Drone flying. The ORI and DSM of this 13 sq. km area of Harike has also been generated. The flying permission expired on 10.02.2026 so, remaining area could not be completed. Repermission is awaited from Ministry of Civil Aviation, Ministry of Home Affairs and BSF. Copy of Status report is annexed herewith as Annexure R-3. Survey of India has also completed tendering process for hiring digitizers for carrying out subsequent activities such as Digital terrain Model Generation.

6. That due to Border region, there are some constraints to drone flying because of security reasons. Therefore, the process shall require more time. Further, after obtaining DEM & Ortho Imagery from Survey of India, the Flood Plain Zoning taking into account 1:100 Years Highest Flood Level, using



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HEC-RAS, shall be developed either in house by the GIS wing of Water Resources Department, Punjab or it will be done by hiring any other expert agency to the satisfaction of the Hon'ble NGT. The modelling data provided by the Survey of India shall be sufficient to complete the HEC-RAS.

In view of the submission made herein above, it is respectfully prayed that the above Status Report may kindly be taken on record and sufficient long time may kindly be granted to the State of Punjab to complete the Flood Plain Zone work, in the interest of justice.



Place:
Dated: 13.04.2026

Deponent

(Krishan Kumar)
Principal Secretary
Government of Punjab,
Department of Water Resources.

Verification:-

Verified that the Contents of Para No. 1 to 6 of above affidavit are true and correct to my knowledge as per information derived from the official record. No part of it is false and nothing has been concealed therein.

Deponent

Place:
Dated: 13.04.2026

(Krishan Kumar)
Principal Secretary
Government of Punjab,
Department of Water Resources.

ATTESTED
Sagar Dhawan
Sagar Dhawan
Notary App. By Govt. of India
Distt. Courts & Teh. Complex,
Ferozepur (Pb.)

13 APR 2026

Chief Engineer/Drainage cum Mines & Geology
Water Resources Department Punjab, Chandigarh

No. 401-02 /3 T & AM/500465

Date: 03/02/2026

To



Director,
Northern Zone
Survey of India, Survey Complex
Dakshin Marg, Sector - 32 A, Chandigarh.

Subject: Request for provision of DEM/ORI considering 1:100 years HFL – In continuation of MOU dated 28.08.2025.

1. It is submitted that the matter pertaining to demarcation of Flood Plain Zone is pending consideration before the Hon'ble National Green Tribunal in OA No. 303/2023. Vide order dated 27.05.2024, the Hon'ble Tribunal directed that Flood Plain Zoning be carried out by adopting a proper and acceptable scientific methodology, similar to that adopted for demarcation of Flood Plain Zones of River Yamuna, including the use of Survey of India maps with one-meter contour interval. In compliance with the said directions, and for scientific demarcation of Flood Plain Zones, a Memorandum of Understanding (MoU) dated 28.08.2025 for "Provision of Services for Acquisition, Processing and Delivery of Digital Elevation Model & Digital Ortho-Image for Flood Risk Mitigation/Mapping of Area along River Sutlej" was executed between the Water Resources Department, Government of Punjab and the Survey of India..
2. Accordingly, in order to comply with the directions of the Hon'ble National Green Tribunal, a Memorandum of Understanding dated 28.08.2025 was executed with the Survey of India for undertaking Flood Routing of River Sutlej for the entire river reach of 169.3 km (covering an area of about 1693 sq. km).
3. The hearing in the aforesaid matter was attended virtually on 07.01.2026, during which the Hon'ble Tribunal further directed that Flood Plain Zoning shall be carried out by duly considering the 1:100 years High Flood Level (HFL). It was also observed by the Hon'ble Tribunal that "The MoU does not mention that the details will be provided keeping in view the 1:100 years highest flood level". The next date of hearing in the matter is fixed for 14.04.2026, and a progress report is required to be filed one week prior thereto, i.e. latest by 06.04.2026.

4. In view of the above observations and directions of the Hon'ble National Green Tribunal, and in continuation of the MoU dated 28.08.2025, it is requested that the Survey of India shall facilitate scientific demarcation of Flood Plain Zones in compliance with the directions of the Hon'ble Tribunal.
5. A copy of the above-referred MoU is enclosed for ready reference.

DA/ 1. MOU
2. NGT Orders dated 27.05.2024
3. NGT Orders dated 07.01.2026


Chief Engineer/Drainage-cum-
Mines & Geology
Water Resources Deptt, Punjab,
Chandigarh 

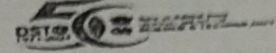
Copy-

A copy of the above is forwarded to the following for information:

1. Principal Secretary Water Resources Department Punjab.
2. Additional Surveyor General, Northern Zone Survey of India, Survey Complex Dakshin Marg, Sector - 32 A, Chandigarh.

आजादी का
अमृत महोत्सव

भारतीय सर्वेक्षण विभाग
SURVEY OF INDIA



फैक्स /Fax :
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दूरभाष/Telephone:
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2602607-0172
ईमेल/ Email :
phc.gdc soi@gov.in



पंजाब, हरियाणा, हिमाचल प्रदेश एवं चण्डीगढ़
भू-स्थानिक निदेशालय
PUNJAB, HARYANA, HIMACHAL PRADESH &
CHANDIGARH GEO-SPATIAL DIRECTORATE
सर्वे कॉम्प्लेक्स, दक्षिण मार्ग, सेक्टर-32 ए,
चण्डीगढ़- 160030 (यू.टी.)
SURVEY COMPLEX, DAKSHIN MARG, SECTOR-32A
CHANDIGARH-160030 (UT)
Date/दिनांक-10/02-2026

सं.त- 43 /49-B-WRD

सेवा में,

Chief Engineer (Drainage)
Water Resources Department,
Government of Punjab,
Chandigarh (cedrg.dwr.chd@punjab.gov.in)

विषय:- Request for provision of DEM/ORI considering 1:100 years HFL - In continuation of MOU dated 28.08.2025.

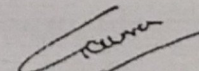
संदर्भ:- Your office letter no:- 401-02/3 T & AM/500465 dated-03/02/2026.

As per the Memorandum of Understanding (MoU) signed between Survey of India and the Water Resources Department, Government of Punjab this office is working on the designated two sites (Nangal and Harike) to map and develop a flood-risk model for the Sutlej River.

The deliverables under the project are as follows:

- (i) Digital Elevation Model (DEM)
- (ii) Digital ortho-imagery.

This office shall provide all requisite data as per the Memorandum of Understanding (MoU) to facilitate the assigned works. However, the scientific demarcation of Flood Plain Zones considering any High Flood Level (HFL) is not within the domain of this department. Hence, this work cannot be taken up under the present project.

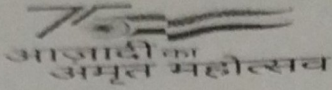

(गौरव कुमार सिंह)

अधीक्षण सर्वेक्षक

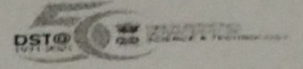
निदेशक (सामयिक आधार)

पंजाब, हरियाणा, हिमाचल प्रदेश एवं चण्डीगढ़ जी.डी.

प्रतिलिपि:- अपर महासर्वेक्षक, उत्तरी क्षेत्र कार्यालय, दिल्ली कैंट को सूचनार्थ प्रेषित ।



भारतीय सर्वेक्षण विभाग
SURVEY OF INDIA



फैक्स /Fax :
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पंजाब, हरियाणा, हिमाचल प्रदेश एवं चण्डीगढ़
भू-स्थानिक निदेशालय
PUNJAB, HARYANA, HIMACHAL PRADESH &
CHANDIGARH GEO-SPATIAL DIRECTORATE
सर्वे कॉम्प्लैक्स, दक्षिण मार्ग, सेक्टर-32 ए,
चण्डीगढ़- 160030 (यू.टी.)
SURVEY COMPLEX, DAKSHIN MARG, SECTOR-32A
CHANDIGARH-160030 (UT)

Date/ दिनांक 01-04-2026

सं.त- 911 /49-B-WRD

सेवा में,

Chief Engineer (Drainage)
Water Resources Department,
Government of Punjab,
Chandigarh (cedrg.dwr.chd@punjab.gov.in)

विषय:- Status of Work of Harike and Nangal Area under WRD Project, Govt. of Punjab, Chandigarh.

संदर्भ:- इस कार्यालय का पत्र सं. 805/49-B-WRD दिनांक 16-03-2026.

With reference to the letter cited above, the status of work at Harike and Nagal Area is detailed below:

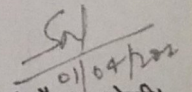
1) Harike Area: -

- Till date Approximately 13 sq. km area out of total 540.13 sq.km has been covered by Drone flying. The ORI and DSM of this 13 sq. km area have also been generated. The remaining area could not be completed due to non-issues of clearance.
- Flying Permission for the area expired on 10th February 2026. Re-permission has been applied and approval from MoCA, MHA and BSF is awaited.

2) Nangal Area: -

- Till date approximately drone flying area 1212.188 sq. km has been completed out of total 1321.17 Sq. km
- Generation of ORI & DSM of 150sq. km area has been completed
- The drone flying work of remaining area is expected to be completed by the month of April 2026.

- SoI also has completed tendering process for hiring Digitizers for carrying out subsequent activities such as FE and DTM generation.


(सौरभ नेगी)

तकनीकी अधिकारी

कृते निदेशक, पंजाब, हरियाणा, हिमाचल प्रदेश एवं
चण्डीगढ़ भू-स्थानिक निदेशालय

प्रतिलिपि:- अपर महासर्वेक्षक, उत्तरी क्षेत्र कार्यालय, दिल्ली कैंट को सूचनार्थ प्रेषित है।